NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246 /9//HDB/2017
NAME OF THE COMPANY	Electro Optics Private Ltd
NAME OF THE PETITIONER(S)	SWE Infrastructure Limited
NAME OF THE RESPONDENT(S)	Electro Optics Private Ltd
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Rajen dicen	Advocate	94400 66644	Es :
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI.	ADV	avinash @ desailan offices.	7
KHAMAR KANTAMNENI	ADV.	8886886895.) sund

Heard Shri. K. Rajendran, learned counsel for the petitioner and Shri. Avinash Desai and Shri. Khamar Kantamaneni, learned counsels for the respondent. Learned counsel for the respondent submit that the issue in question is going to resolved and the respondent submit that the issue in 2 weeks time.

Post the case on 19.12.2017.

Member (Technical)

Member (Judicial)